

SPECIAL BENCH  
COURT - II

P-111

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/216(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	BALARAM SINGH CHAUHAN VS SIMPLEX INFRASTRUCTURES LIMITED
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

Mr. Altamash Alim, Adv. ] For the Operational Creditor  
Mr. Sumit Biswas, Adv. ]  
Ms. Rajashree Bhowmick, Adv. ]

**ORDER**

1. Learned Counsel for the Operational Creditor present.
2. Ld. Counsel for the Operational Creditor submitted that barring an amount of Rs.4,50,000/-, the entire debt has been paid.
3. Since nothing survives for consideration in this application, the **C.P. (IB)/216(KB)2023** is **dismissed** and is accordingly disposed of.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**